

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.165/2003  
IN  
O.A. No.3125/2002

New Delhi, this the 7th day of August, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)  
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Smt. Ramdai Wd/o Late Shri Sri Chand,  
R/o Village Jatikra, Post Daulatpur,  
New Delhi-43.

....Petitioner

(By Advocate : Shri Yogesh Sharma)

Versus

Shri Anil Gupta,  
Chief Engineer (I&F),  
Department of I & Flood, NCT of Delhi,  
4th Floor, ISBT Building, Delhi.

.....Respondents

(By Advocate : Ms. Renu George)

ORDER (ORAL)

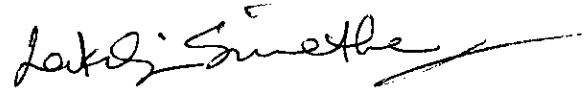
HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J):

We have heard both the learned counsel for the parties.

2. Learned counsel for the petitioner submits that he does not press CP 165/2003. Accordingly, CP 165/2003 is dismissed as not pressed. Notice issued to the alleged contemnor/respondent is discharged. File be consigned to the record room.



(R.K. UPADHYAYA)  
MEMBER (A)



(SMT. LAKSHMI SWAMINATHAN)  
VICE CHAIRMAN (J)

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